

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 48/AM12
HELD ON 29.02.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 48/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 29.02.2012 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S. Bose, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 47/AM12 held on 22.02.2012.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-236	BAYER MATERIAL SCIENCE PVT. LTD.	HQ F. No. 01/87/050/00489/AM11/DES-VII	Status: Rejected
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NC No.: 48/AM12 Dated: 29.02.2012	Adv. Lic. No. 0410122232 dated 03.03.2011	RLA F. No. 04/24/040/00300/AM11	
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Request: **Enhancement in the quantity of Import Items.**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/23/2006-PC.II dated 28.02.2012, the Committee decided to **reject** the request of firm for enhancement in the quantity of Import Items maintaining its decision taken in earlier Meeting No. 4/AM12 held on 04.05.2011.

Case No. A-237	LLOYD INSULATIONS (INDIA) PVT. LTD.	HQ F. No. 01/87/050/01256/AM05/DES-VII	Status: Deferred
NC No.: 48/AM12 Dated: 29.02.2012	Adv. Lic. No. 0510148832 dated 17.01.2005	RLA F. No. 05/24/040/00538/AM05	

Request: **Fixation of adhoc norms for the export products (POLYISOCYNUATE) PIPE SECTION and (ii) PIR (POLYISOCYNUATE) SLAB FOR PIPE. (i) PIR**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-238	EVERSHINE RUBBER PVT. LTD.	HQ F. No. 01/87/162/00165/AM12/DES-VII	Status:
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NC No.: 48/AM12 Dated: 29.02.2012	Adv. Lic. No. 1210007553 dated 24.03.2011	RLA F. No. 12/21/076/00017/AM11	Deferred
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Request: Issuance of clarification regarding description of export product mentioned at SION A-1709.

Decision: DIPP vide letter dated 29.02.2012 has stated that the information furnished by the firm vide letter dated 23.11.2012 has been examined and it is observed that the applicant firm has not furnished the information pertaining to the consumption of each raw material separately for the manufacture of Low Pressure Tubing / Hose but in the combined form, that is, the sum total consumption of “Rubber Chemicals/Misc. Chemicals etc.” as also sum total consumption of “Dyes and Pigments, Textile Yarn, Filler etc.” have been indicated.

In view of the above, the Committee decided to ask firm to furnish the **information pertaining to quantity of Production of Low Pressure Rubber Tubing/Hose vis-à-vis consumption, of all raw material separately (both imported and indigenous) for the past three years, year wise, duly signed by a Chartered Accountant** within 15 days.

Deferred for three weeks.

Case No. A-239	PROPACK INDUSTRIES	HQ F. No. 01/87/050/00273/AM11/DES-VII	Status: Deferred
NC No.: 48/AM12 Dated: 29.02.2012	Adv. Lic. No. 0310597153 dated 15.10.2010	RLA F. No. 03/95/040/00501/AM11	

Request: Amendment in the description of Export Product and Import Items No. 1 and 2.

Decision: A copy of representation was forwarded to D/o C&PC on 08.12.2011. Further as per the request of the Representative of D/o C&PC, a copy of 4.7 application has been forwarded to D/o C&PC on 27.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-240	PROPACK INDUSTRIES	HQ F. No. 01/87/050/00291/AM10/DES-VII	Status: Deferred
NC No.: 48/AM12 Dated: 29.02.2012	Adv. Lic. No. 0310549839 dated 09.12.2009	RLA F. No. 03/95/040/00459/AM10	

Request: Amendment in the description of Export Product and Import Items No. 1 and 2.

Decision: A copy of representation was forwarded to D/o C&PC on 08.12.2011. Further as per the request of the Representative of D/o C&PC, a copy of 4.7 application has been forwarded to D/o C&PC on 27.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

ONLINE CASES

Case No.:1/22/84-ALC3/2011	Party Name:SACOS INDIGO PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
HQ File :01/84/050/00162/AM12/	RLA File :11/24/040/00075/AM11/	Lic.No/Date:1110025235	
			Defer Date:14.03.2012

1		15.07.2011	
	Decision: A D/L No. 46011/92/2011-PC.II dated 17.10.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 15.11.2011, 15.12.2011 and 23.01.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.		

2	Case No.:5/27/87-ALC1/2011	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00218/AM12/	RLA File :05/23/040/00165/AM12/	Lic.No/Date:0510298625 04.08.2011	Defer Date:21.03.2012
	Decision: A D/L No. 46011/83/2009-PC.II dated 23.01.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 17.02.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

3	Case No.:1/28/87-ALC1/2011	Party Name:POLYSIL IRRIGATION SYSTEMS PVT. LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00226/AM12/	RLA File :03/95/040/00258/AM12/	Lic.No/Date:0310650131 24.08.2011	Defer Date:14.03.2012
	Decision: A D/L No. 46011/95/2011-PC.II dated 08.11.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 23.11.2011, 09.01.2012, 27.01.2012 and 21.02.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

4	Case No.:2/27/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00215/AM12/	RLA File :31/83/040/00124/AM12/	Lic.No/Date:3110050483 21.09.2011	Defer Date:21.03.2012
	Decision: A D/L No. 46011/34/2011-PC.II dated 15.12.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 13.01.2012, 27.01.2012 and 17.02.2012 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

Case No.: 3/40/87-ALC1/2011	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Approved
HQ File :01/87/050/00306/AM12/	RLA File :09/24/040/00248/AM12/	Lic.No/Date:0910049006 22.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	62/0- TRUTHIN [FL3000 SL]	90000.000	K.G	4741200.00	108000.00 US\$
				Total	4,741,200.00	108,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161100	Acrylic acid Liquid	27315.000	K.G	3052451.25	68287.50 US\$	Value & Qty
2	28369000	Sodium Hypo phosphite Powder	2358.000	K.G	263506.50	5895.00 US\$	Value & Qty
				Total	3,315,957.75	74,182.50	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/141/2005-PC.II dated 13.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
TRUTHIN – FL 3000SL (% Non volatile solids – min. 30%)	1 kg	1. Acrylic Acid	0.3035 kg
		2. Sodium hypo Phosphite Powder	0.0262 kg

6	Case No.:10/34/87-ALC1/2011	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00260/AM12/	RLA File :03/95/040/00536/AM12/	Lic.No/Date:0310659423 13.10.2011	Defer Date:21.03.2012
	Decision: A D/L No. 46011/24/2011-PC.II dated 02.05.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 30.12.2011 giving 15 days time for submission of information. In response to above D/L, the firm vide letter dated 10.01.2012 had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.01.2012. D/o C&PC vide OM No. 46011/24/2011-PC II dated 16.02.2012 has informed that the reply submitted by the firm is not proper. Hence, the Committee decided to ask firm to furnish the information within 15 days as asked for by D/o C&PC in their earlier D/L dated 02.05.2011.			

7	Case No.:11/34/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00261/AM12/	RLA File :03/95/040/00566/AM12/	Lic.No/Date:0310660403 18.10.2011	Defer Date:21.03.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 31.01.2012. Comments of D/o C&PC are awaited.			

8	Case No.:5/40/87-ALC1/2011	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00308/AM12/	RLA File :34/24/040/00114/AM12/	Lic.No/Date:3410032024 24.10.2011	Defer Date:21.03.2012
	Decision: A D/L No. 46011/72/2008-PC.II dated 25.01.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 21.02.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

9	Case No.:12/38/84-ALC3/2011	Party Name:KARUR K.C.P.PACKAGINGS LIMITED,	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/84/050/00296/AM12/	RLA File :32/24/040/00037/AM12/	Lic.No/Date:3210050719 09.11.2011	Defer Date:14.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2012. Comments of D/o C&PC are awaited.			

Case No.:1/35/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Approved			
HQ File :01/87/050/00268/AM12/	RLA File :31/83/040/00026/AM12/	Lic.No/Date:3110051522 18.11.2011	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE B434SE CFL WHITE 20% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND	30000.000	K.G	4770000.00	108040.77 US\$
2	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE B414SEU NATURAL 20% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND	500.000	K.G	77000.00	1744.05 US\$
3	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE TV4 240 P WHITE 20% GLASS FIBER REINFORCED PBT COMPOUND	5000.000	K.G	618100.00	14000.00 US\$
4	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE TV4 240 SP WHITE	500.000	K.G	80573.75	1825.00 US\$

		20% GLASS FIBER REINFORCED PBT COMPOUND				
5	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE TV4 244S CFL WHITE 20% GLASS FIBER REINFORCED FLAME RETARDANT (NON BLOOMING) PBT COMOUND	500.000	K.G	77000.00	1744.05 US\$
6	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE TV4 244SX CFL WHITE 20% GLASS FIBER REINFORCED FLAME RETARDANT (NON BLOOMING) PBT COMOUND	10000.000	K.G	1368650.00	31000.00 US\$
				Total	6,991,323.75	158,353.87

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS	16839.000	K.G	1962585.45	43613.01 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRAND)	6180.000	K.G	311472.00	6921.60 US\$	Value & Qty
3	29033020	SLFR	1854.000	K.G	125145.00	2781.00 US\$	Value & Qty
4	28258000	ANTIMONY TRIOXIDE	1392.000	K.G	958392.00	21297.60 US\$	Value & Qty
5	39076000	F096H-PET CHIPS	4635.000	K.G	10428.75	231.75 US\$	Value & Qty
6	39079150	PBT CHIPS	280.650	K.G	32709.76	726.88 US\$	Value & Qty
7	70191100	GLASS FIBER (CHOPPED STRAND)	103.000	K.G	5191.20	115.36 US\$	Value & Qty
8	29033020	SLFR	30.900	K.G	2085.75	46.35 US\$	Value & Qty
9	28258000	ANTIMONY TRIOXIDE	23.200	K.G	15973.20	354.96 US\$	Value & Qty
10	39076000	F096H-PET CHIPS	77.250	K.G	173.81	3.86 US\$	Value & Qty
11	39079150	PBT CHIPS / GRANULES	4104.500	K.G	478379.48	10630.66 US\$	Value & Qty
12	70191100	GLASS FIBER (CHOPPED STRANDS)	1030.000	K.G	51912.00	1153.60 US\$	Value & Qty
13	34049090	LOXOL G-32	15.500	K.G	697.50	15.50 US\$	Value & Qty
14	39079150	PBT CHIPS/ GRANULES	329.600	K.G	38414.88	853.66 US\$	Value & Qty
15	70191100	GLASS FIBER (CHOPPED STRANDS)	103.000	K.G	5191.20	115.36 US\$	Value & Qty
16	29159090	CALCIUM STEARATE	1.250	K.G	85.50	1.90 US\$	Value & Qty

17	34049090	LOXIOL	1.250	K.G	0.28	0.01 US\$	Value & Qty
18	39039090	SAYTEX BROMINATED FR	36.000	K.G	9282.60	206.28 US\$	Value & Qty
19	28258000	ANTIMONY TRIOXIDE	36.000	K.G	24786.00	550.80 US\$	Value & Qty
20	39046100	DYNEON / TEFLON BASED	1.000	K.G	877.50	19.50 US\$	Value & Qty
21	32064990	SACTOLITH HDS	5.500	K.G	918.23	20.41 US\$	Value & Qty
22	29159090	SAVNOL	0.500	K.G	1.13	0.03 US\$	Value & Qty
23	29159090	TALC 2050	1.000	K.G	2.25	0.05 US\$	Value & Qty
24	39079150	PBT CHIPS/ GRANULES	329.600	K.G	38414.88	853.66 US\$	Value & Qty
25	70191100	GLASS FIBER (CHOPPED STRANDS)	103.000	K.G	5191.20	115.36 US\$	Value & Qty
26	29159090	CALCIUM STEARATE	1.250	K.G	85.50	1.90 US\$	Value & Qty
27	34049090	LOXIOL	1.250	K.G	0.28	0.01 US\$	Value & Qty
28	39039090	SAYTEX BROMINATED FR	36.000	K.G	9282.60	206.28 US\$	Value & Qty
29	28258000	ANTIMONY TRIOXIDE	36.000	K.G	24786.00	550.80 US\$	Value & Qty
30	39046100	DYNEON / TEFLON BASED	1.000	K.G	877.50	19.50 US\$	Value & Qty
31	32064990	SACTOLITH HDS	5.500	K.G	918.23	20.41 US\$	Value & Qty
32	29159090	SAVNOL	0.500	K.G	1.13	0.03 US\$	Value & Qty
33	29159090	TALC 2050	1.000	K.G	2.25	0.05 US\$	Value & Qty
34	39079150	PBT CHIPS / GRANULES	6458.000	K.G	752679.90	16726.22 US\$	Value & Qty
35	70191100	GLASS FIBER (CHOPPED STRANDS)	2060.000	K.G	103824.00	2307.20 US\$	Value & Qty
36	32064990	MASTERBATCH	103.000	K.G	56547.00	1256.60 US\$	Value & Qty
37	34049090	LLDPE	26.000	K.G	11.70	0.26 US\$	Value & Qty
38	39073090	SAYTEX	886.000	K.G	228455.10	5076.78 US\$	Value & Qty
39	28258000	ANTIMONY TRIOXIDE	664.000	K.G	457164.00	10159.20 US\$	Value & Qty
40	39046100	DYNEON	103.000	K.G	90382.50	2008.50 US\$	Value & Qty
				Total	5,803,329.24	128,962.89	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 27.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glass Fibre Reinforced Flame Retardant PBT Compound (ARNITE B434SE CFL WHITE)	1 kg	1. PBT Chips/Granules	0.5613 kg
		2. Glass Fiber	0.2060 kg
		3. Decarbomodiphenyl ethane	0.0618 kg
		4. Antimony Trioxide	0.0464 kg
		5. F-096H-PET chips	0.1545 kg
2. 20% Glass Fiber Reinforced Flame Retardant PBT Compound (ARNITE B414SEU NATURAL)	1 kg	1. PBT Chips/Granules	0.5613 kg
		2. Glass Fiber	0.2060 kg
		3. Decarbomodiphenyl ethane	0.0618 kg
		4. Antimony Trioxide	0.0464 kg
		5. F-096H-PET chips	0.1545 kg
3. 20% Glass Fiber Reinforced PBT Compound (ARNITE TV 4 240P WHITE)	1 kg	1. PBT Chips/Granules	0.8209 kg
		2. Glass Fiber	0.2060 kg
		3. Loxiol (Mould Releasing Agent)	0.0031 kg
4. 20% Glass Fiber Reinforced PBT Compound (ARNITE TV4 240 SP WHITE)	1 kg	1. PBT Chips/Granules	0.6590 kg
		2. Glass Fiber	0.2060 kg
		3. Calcium Stearate	0.0025 kg
		4. Loxiol (Mould Releasing Agent)	0.0025 kg
		5. Saytex Brominated FR (Flame Retardant)	0.0720 kg
		6. Antimony Trioxide	0.0720 kg
		7. DYNEON/TEFLON Based (Flow modifier)	0.0020 kg

		8. Sactolith HDS/Relevant Colourant	0.0110 kg
		9. Savnol	0.0010 kg
		10. Talc	0.0020 kg
5. 20% Glass Fiber Reinforced Flame Retardant (Non Blowing) PBT Compound (ARNITE TV 4 244 S CFL WHITE)	1 kg	1. PBT Chips/Granules	0.6590 kg
		2. Glass Fiber	0.2060 kg
		3. Calcium Stearate	0.0025 kg
		4. Loxiol (Mould Releasing Agent)	0.0025 kg
		5. Saytex FR (Flame Retardant)	0.0720 kg
		6. Antimony Trioxide	0.0720 kg
		7. DYNEON (Flow modifier)	0.0020 kg
		8. Sactolith HDS Colourant	0.0110 kg
		9. Savnol	0.0010 kg
		10. Talc	0.0020 kg
6. 20% Glass Fiber Reinforced Flame Retardant (Non Blooming) PBT Compound (ARNITE TV4 244 SX CFL WHITE)	1 kg	1. PBT Chips / Granules	0.6458 kg
		2. Glass Fiber	0.2060 kg
		3. Relevant Colourant/ Masterbatch	0.0103 kg
		4. LLDPE Granules	0.0026 kg
		5. Saytex (Flame Retardant)	0.0886 kg
		6. Antimony Trioxide	0.0664 kg
		7. Dyneon (Flow Modifier)	0.0103 kg

Case No.:1/40/84-ALC3/2011

Party Name:FLEXITUFF
INTERNATIONAL LTD.,

Meet No/Date:48/87-ALC1/2011
29.02.2012

Status:
Deferred

HQ File :01/84/050/00298/AM12/

RLA File :11/24/040/00043/AM12/

Lic.No/Date:1110026185
18.11.2011Defer Date:
21.03.2012

Decision: Transferred case from NC-V. A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.

Case No.:4/39/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Approved
HQ File :01/87/050/00292/AM12/	RLA File :03/95/040/00636/AM12/	Lic.No/Date:0310667698 29.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39052900	63/0- VINYL ACETATE & 2 ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% +/- 1% (MODIFIED) PACKED IN 1280 HDPE DRUMS	307200.000	K.G	15237120.00	307200.00 US\$
				Total	15,237,120.00	307,200.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29153200	VINYL ACETATE MONOMER	148869.100	K.G	7531586.51	151846.50 US\$	Value & Qty
2	29161210	2 ETHYL HEXYL ACRYLATE	15267.840	K.G	1779619.43	35879.42 US\$	Value & Qty
3	39123919	HYDROXY ETHYL CELLULOSE	2058.240	K.G	663576.57	13378.56 US\$	Value & Qty
4	29242190	ACRYLAMIDE	860.160	K.G	127991.80	2580.48 US\$	Value & Qty
5	34021300	SURFACTANTS	6543.360	K.G	730238.97	14722.56 US\$	Value & Qty
6	29051300	NORMAL BUTANOL	2150.400	K.G	165322.75	3333.12 US\$	Value & Qty

7	29171400	MALEIC ANHYDRIDE	1382.400	K.G	106278.91	2142.72 US\$	Value & Qty
8	34021900	FOAMASTER-S	184.320	K.G	29712.38	599.04 US\$	Value & Qty
9	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	11424.000	K.G	793282.56	15993.60 US\$	Value & Qty
				Total	11,927,609.88	240,476.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 13.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate & 2 Ethyl Hexyl Acrylate Copolymer Emulsion Solid Content 58% +/- 1% (Modified)	1 kg	1. Vinyl Acetate Monomer	0.4846 kg
		2. 2 Ethyl Hexyl Acrylate	0.0497 kg
		3. Hydroxy Ethyl Cellulose	0.0067 kg
		4. Acrylamide	0.0028 kg
		5. Surfactants	0.0213 kg
		6. Normal Butanol	0.0070 kg
		7. Maleic Anhydride	0.0045 kg
		8. Foamaster – S	0.0006 kg

Case No.:3/41/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Approved
HQ File :01/87/050/00312/AM12/	RLA File :03/95/040/00675/AM12/	Lic.No/Date:0310667695 29.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39052100	63/0- POLYVINYL ACETATE EMULSION SOLID CONTENT 56% +/- 1% (PACKED IN 3200 HM HDPE DRUMS)	768000.000	K.G	38092800.00	768000.00 US\$
				Total	38,092,800.00	768,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39123919	HYDROXY ETHYL CELLULOSE	5606.400	K.G	1807503.36	36441.60 US\$	Value & Qty
2	29153200	VINYL ACETATE MONOMER	340992.000	K.G	17251467.20	347811.84 US\$	Value & Qty
3	29153990	VEOVA 10 MONOMER	14438.400	K.G	1647132.67	33208.32 US\$	Value & Qty
4	29242190	ACRYLAMIDE	2073.600	K.G	308551.68	6220.80 US\$	Value & Qty
5	29051300	NORMAL BUTANOL	36096.000	K.G	2775060.48	55948.80 US\$	Value & Qty
6	29171400	MALEIC ANHYDRIDE	23040.000	K.G	1771315.20	35712.00 US\$	Value & Qty
7	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	28560.000	K.G	1983206.40	39984.00 US\$	Value & Qty
				Total	27,544,236.99	555,327.36	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 13.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyvinyl Acetate Emulsion Solid Content 56% +/- 1%	1 kg	1. Hydroxy Ethyl Cellulose	0.0073 kg
		2. Vinyl Acetate Monomer	0.4440 kg
		3. Veova 10	0.0188 kg
		4. Acrylamide	0.0027 kg
		5. Normal Butanol	0.0470 kg

		6. Maleic Anhydride	0.0300 kg
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14	Case No.:15/43/87-ALC1/2011	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00343/AM12/	RLA File :05/23/040/00325/AM12/	Lic.No/Date:0510309813 29.11.2011	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

15	Case No.:16/43/87-ALC1/2011	Party Name:K.K. NAG LTD.,	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00344/AM12/	RLA File :07/24/040/00332/AM12/	Lic.No/Date:0710084276 29.11.2011	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

16	Case No.:2/41/87-ALC1/2011	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00311/AM12/	RLA File :03/95/040/00600/AM12/	Lic.No/Date:0310668223 30.11.2011	Defer Date:14.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 09.01.2012. Comments of D/o C&PC are awaited.			

Case No.:6/39/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Approved
HQ File :01/87/050/00294/AM12/	RLA File :02/24/040/00148/AM12/	Lic.No/Date:0210170305 07.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39029000	63/0- PP COMPOUND(containing 40+/-1%polypropylene and 60+ /- 1% Calcium carbonate)	500.000	M.T	19500000.00	375000.00 US\$
				Total	19,500,000.00	375,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	POLYPROPYLENE Resin/Granules	200.000	M.T	14560000.00	280000.00 US\$	Value & Qty
2	28365000	CALCIUM CARBONATE	300.000	M.T	2262000.00	43500.00 US\$	Value & Qty
				Total	16,822,000.00	323,500.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/02/2012-PC.II dated 13.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Compound (containing 40+/-1% Polypropylene and 60+/-1% Calcium Carbonate)	1 kg	1. Polypropylene Resin/Granules	0.400 kg
		2. Calcium Carbonate	0.600 kg

18	Case No.:9/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00337/AM12/	RLA File :07/24/040/00353/AM12/	Lic.No/Date:0710084558 09.12.2011	Defer Date:14.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

19	Case No.:10/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00338/AM12/	RLA File :07/24/040/00354/AM12/	Lic.No/Date:0710084556 09.12.2011	Defer Date:14.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

20	Case No.:11/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00339/AM12/	RLA File :07/24/040/00355/AM12/	Lic.No/Date:0710084557 09.12.2011	Defer Date:14.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

21	Case No.:11/38/87-ALC1/2011	Party Name:K. T. QUALITY CONTROL PVT. LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00287/AM12/	RLA File :03/94/040/00786/AM12/	Lic.No/Date:0310669924 12.12.2011	Defer Date:14.03.2012
	Decision: A D/L No. 46011/03/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 17.02.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

22	Case No.:12/38/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00288/AM12/	RLA File :03/94/040/00784/AM12/	Lic.No/Date:0310669938 12.12.2011	Defer Date:21.03.2012
	Decision: A D/L No. 46011/160/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

23	Case No.:1/43/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00329/AM12/	RLA File :03/94/040/00785/AM12/	Lic.No/Date:0310669997 12.12.2011	Defer Date:21.03.2012
	Decision: A D/L No. 46011/160/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:5/43/87-ALC1/2011		Party Name:ACG PHARMAPACK PVT LTD		Meet No/Date:48/87-ALC1/2011 29.02.2012		Status: Approved															
HQ File :01/87/050/00333/AM12/		RLA File :03/94/040/00730/AM12/		Lic.No/Date:0310670012 12.12.2011		Defer Date:															
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39204900</td><td>63/0- 250 MICRONS PVC FILM LAMINATED WITH 25 MICRON PE FILM AND COATED WITH 90 GSM PVDC (TRIPLEX)</td><td>200000.000</td><td>K.G</td><td>35035000.00</td><td>700000.00 US\$</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39204900	63/0- 250 MICRONS PVC FILM LAMINATED WITH 25 MICRON PE FILM AND COATED WITH 90 GSM PVDC (TRIPLEX)	200000.000	K.G	35035000.00	700000.00 US\$
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)															
1	39204900	63/0- 250 MICRONS PVC FILM LAMINATED WITH 25 MICRON PE FILM AND COATED WITH 90 GSM PVDC (TRIPLEX)	200000.000	K.G	35035000.00	700000.00 US\$															

						Total	35,035,000.00	700,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>	
1	39042110	PVC Resin	150200.000	K.G	7517510.00	150200.00 US\$	Qty	
2	38123090	PVC Stabiliser	5400.000	K.G	2432430.00	48600.00 US\$	Qty	
3	32071090	Pigment	800.000	K.G	130130.00	2600.00 US\$	Qty	
4	38122090	PVC Processing Aid	2800.000	K.G	630630.00	12600.00 US\$	Qty	
5	38123090	PVC Impact Modifier	18400.000	K.G	4144140.00	82800.00 US\$	Qty	
6	27101980	Lubricant	2200.000	K.G	357857.50	7150.00 US\$	Qty	
7	48114100	Adhesive	3800.000	K.G	1388387.00	27740.00 US\$	Qty	
8	39011010	LDPE Film	12200.000	K.G	1526525.00	30500.00 US\$	Qty	
9	39045000	PVDC Aqueous Dispersion - (Primer) (Total Solid content 40 +/-2%)	2400.000	K.G	786786.00	15720.00 US\$	Qty	
10	39045000	Aqueous Dispersion of Vinylidne Chloride - (Base Coat) (Total Solid content 60 +/-1%)	63600.000	K.G	9867858.00	197160.00 US\$	Qty	
11	39045000	Aqueous Dispersion of Vinylidne Chloride - Methacrylate Copolymer (Top Coat) (Total Solid content 55 +/-1%)	7000.000	K.G	980980.00	19600.00 US\$	Qty	
				Total	29,763,233.50	594,670.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/105/2009-PC.II dated 28.02.2012, following adhoc norms are **approved**:

EXPORT ITEM			QTY	IMPORT ITEM			QTY
250	Microns	PVC Film	1 kg	1.	PVC Resin		0.7507 kg

laminated with 25 micron PE Film and Coated with 90 GSM PVDC (Triplex)

2. PVC Stabilizer	0.0270 kg
3. Pigments	0.0040 kg
4. PVC Processing Aid	0.0140 kg
5. PVC Impact Modifier	0.0920 kg
6. Lubricant	0.0108 kg
7. Adhesive	0.0190 kg
8. LDPE Film	0.0610 kg
9. PVDC Aqueous Dispersion - (Primer) (Total Solid content 40 +/-2%)	0.0119 kg
10. Aqueous Dispersion of Vinylidne Chloride – (Base Coat) (Total Solid Content 60+/-1%)	0.3178 kg
11. Aqueous Dispersion of Vinylidne Chloride – Methacrylate Copolymer	0.0346 kg

25	Case No.:12/43/87-ALC1/2011	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00340/AM12/	RLA File :30/24/040/00048/AM12/	Lic.No/Date:3010081559 13.12.2011	Defer Date:14.03.2012
	Decision: A D/L was issued by DGFT (as per information asked for by DIPP) to firm on 21.02.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:1/39/87-ALC1/2011	Party Name:PUNEET RESINS LTD.,	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Approved
HQ File :01/87/050/00289/AM12/	RLA File :03/95/040/00724/AM12/	Lic.No/Date:0310670665 14.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059990	62/0- VINOPRENE IN DIFFERENT GRADES LIKE : - FOR 650 TO 659 SERIES CONTAINING: - 1. 38% ACRYLONITRILE BUTADIENE RUBBER (NBR) 2. 24% PVC RESIN 3. 36% PLASTICIZERS NAMELY: DI OCTYL ADIPATE (DOA), DI ISO NONYL PHTHALATE (DINP), TRI OCTYL TRIMELLITATE (TOTM)	72.000	M.T	9880000.00	190000.00 US\$
				Total	9,880,000.00	190,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40025900	ACRYLONITRILE BUTADIENE RUBBER (NBR)	27.360	M.T	4268160.00	82080.00 US\$	Value & Qty
2	39042110	PVC RESIN	17.280	M.T	898560.00	17280.00 US\$	Value & Qty
3	29173990	PLASTICIZERS NAMELY: DI OCTYL ADIPATE (DOA), DI ISO NONYL PHTHALATE (DINP), TRI OCTYL TRIMELLITATE (TOTM)	25.920	M.T	2695680.00	51840.00 US\$	Value & Qty
				Total	7,862,400.00	151,200.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/124/2006-PC.II dated 16.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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	Vinoprene in different grades like 650 to 659 series (containing 38% Acrylonitrile Butadiene Rubber (NBR), 24% PVC Resin and 36% Plasticizers namely, Dioctyl Adipate/Di Iso Nonyl Phthalate (DINP)/Tri Octyl Trimellitate (TOTM)	1 kg	1. Acrylonitrile Butadiene Rubber (NBR)	0.380 kg
			2. PVC Resin	0.240 kg
			3. Plasticizers namely, Dioctyl Adipate/ Di Iso Nonyl Phthalate (DINP)/ Tri Octyl Trimellitate (TOTM)	0.360 kg

27	Case No.:2/39/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00290/AM12/	RLA File :03/94/040/00782/AM12/	Lic.No/Date:0310671251 16.12.2011	Defer Date:21.03.2012
	Decision: A D/L No. 46011/160/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

28	Case No.:3/39/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00291/AM12/	RLA File :03/94/040/00783/AM12/	Lic.No/Date:0310671258 16.12.2011	Defer Date:21.03.2012
	Decision: A D/L No. 46011/160/2005-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

29	Case No.:6/43/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00334/AM12/	RLA File :03/94/040/00793/AM12/	Lic.No/Date:0310671428 19.12.2011	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

30	Case No.:21/43/87-ALC1/2011	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00349/AM12/	RLA File :34/24/040/00200/AM12/	Lic.No/Date:3410032638 20.12.2011	Defer Date:14.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

31	Case No.:4/43/87-ALC1/2011	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00332/AM12/	RLA File :02/24/040/00168/AM12/	Lic.No/Date:0210171184 21.12.2011	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

	Case No.:11/45/87-ALC1/2011	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Approved
	HQ File :01/87/050/00362/AM12/	RLA File :05/23/040/00363/AM12/	Lic.No/Date:0510312328 26.12.2011	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40059900	63/0- ELASTOMER COMPOUND PACKED IN 12,000 NOS. OF POLYPROPYLENE LAMINATED BAGS WITH INSIDE LINER	300000.000	K.G	56445000.00	1065000.00 US\$
				Total	56,445,000.00	1,065,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40021930	STYRENE BUTADIENE STYRENE (OIL EXTENDED)	261450.000	K.G	39516800.00	745600.00 US\$	Qty
2	40029990	SYNTHETIC RUBBER (PBR/RB)	25950.000	K.G	7451800.00	140600.00 US\$	Qty
3	39031990	POLYSTYRENE GRANULES (HIPS)	20250.000	K.G	2003400.00	37800.00 US\$	Qty
4	39021000	POLYPROPYLENE GRANULES (TOTAL WEIGHT 1,200.000 KGS.)	1260.000	K.G	106000.00	2000.00 US\$	Qty
				Total	49,078,000.00	926,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/04/2012-PC.II dated 13.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Elastomer Compound	1 kg	1. Styrene butadiene Styrene (Oil Extended)	0.8715 kg
		2. Synthetic Rubber (PBR/RB)	0.0865 kg
		3. Polystyrene Granules (HIPS)	0.0675 kg
		4. Polypropylene Granules	As per packing policy

33	Case No.:6/45/87-ALC1/2011	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00357/AM12/	RLA File :34/24/040/00204/AM12/	Lic.No/Date:3410032723 27.12.2011	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

34	Case No.:9/45/87-ALC1/2011	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00360/AM12/	RLA File :03/94/040/00848/AM12/	Lic.No/Date:0310673279 28.12.2011	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

35	Case No.:14/43/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00342/AM12/	RLA File :04/24/040/00261/AM12/	Lic.No/Date:0410132364 30.12.2011	Defer Date:14.03.2012
	Decision: A D/L was issued to firm by DGFT on 17.02.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

36	Case No.:10/45/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00361/AM12/	RLA File :03/94/040/00867/AM12/	Lic.No/Date:0310673762 30.12.2011	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

	Case No.:19/43/87-ALC1/2011	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
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37	HQ File :01/87/050/00347/AM12/	RLA File :30/24/040/00041/AM12/	Lic.No/Date:3010082381 03.01.2012	Defer Date:14.03.2012
Decision: A D/L was issued by DGFT (as per information asked for by DIPP) to firm on 17.02.2012 giving 15 days time for submission of information. Reply awaited from the firm.				

38	Case No.:18/43/87-ALC1/2011	Party Name:EPP COMPOSITES PVT. LTD.,	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00346/AM12/	RLA File :24/24/040/00013/AM12/	Lic.No/Date:2410035171 04.01.2012	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

39	Case No.:20/43/87-ALC1/2011	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00348/AM12/	RLA File :30/24/040/00053/AM12/	Lic.No/Date:3010082394 04.01.2012	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.			

40	Case No.:13/46/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00376/AM12/	RLA File :08/24/040/00232/AM12/	Lic.No/Date:0810107537 09.01.2012	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 08.02.2012. Comments of D/o C&PC are awaited.			

41	Case No.:4/45/87-ALC1/2011	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00355/AM12/	RLA File :02/24/040/00174/AM12/	Lic.No/Date:0210172215 10.01.2012	Defer Date:21.03.2012

Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.

42	Case No.:12/45/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00363/AM12/	RLA File :02/24/040/00187/AM12/	Lic.No/Date:0210172425 13.01.2012	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

Case No.:13/43/87-ALC1/2011		Party Name:VISEN INDUSTRIES LIMITED		Meet No/Date:48/87-ALC1/2011 29.02.2012		Status: Approved		
HQ File :01/87/050/00341/AM12/		RLA File :03/95/040/00832/AM12/		Lic.No/Date:0310676910 16.01.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39052900	63/0- VINYL ACETATE & 2ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% +/- 1% (MODIFIED)			880000.000	K.G	43579800.00	818400.00 US\$
						Total	43,579,800.00	818,400.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	29153200	VINYL ACETATE MONOMER	426448.000	K.G	19869811.50	373142.00 US\$	Value & Qty	
2	29161210	2 ETHYL HEXYL ACRYLATE	43736.000	K.G	4424989.80	83098.40 US\$	Value & Qty	
3	39123919	HYDROXY ETHYL CELLULOSE	5896.000	K.G	2197734.00	41272.00 US\$	Value & Qty	
4	29242190	ACRYLAMIDE	2464.000	K.G	262416.00	4928.00 US\$	Value & Qty	

5	34021300	SURFACTANTS	18744.000	K.G	2245765.50	42174.00 US\$	Value & Qty
6	29051300	NORMAL BUTANOL	6160.000	K.G	410025.00	7700.00 US\$	Value & Qty
7	29171400	MALEIC ANHYDRIDE	3960.000	K.G	316305.00	5940.00 US\$	Value & Qty
8	34021900	FOAMASTER-S	528.000	K.G	91377.00	1716.00 US\$	Value & Qty
				Total	29,818,423.80	559,970.40	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 13.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate & 2 Ethyl Hexyl Acrylate Copolymer Emulsion Solid Content 58% +/- 1% (Modified)	1 kg	1. Vinyl Acetate Monomer	0.4846 kg
		2. 2 Ethyl Hexyl Acrylate	0.0497 kg
		3. Hydroxy Ethyl Cellulose	0.0067 kg
		4. Acrylamide	0.0028 kg
		5. Surfactants	0.0213 kg
		6. Normal Butanol	0.0070 kg
		7. Maleic Anhydride	0.0045 kg
		8. Foamaster – S	0.0006 kg

Case No.:2/44/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Approved
HQ File :01/87/050/00351/AM12/	RLA File :31/83/040/00150/AM12/	Lic.No/Date:3110052552 20.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- NYLON 6, 20% GLASS FILLED FLAME RETARDENT MOULDING POWDER / GRANULES GRADE K 222 KG V4 COLOUR BLACK AKULON K 222 KG V4 BLACK	80756.000	K.G	16977416.20	347897.87 US\$
				Total	16,977,416.20	347,897.87

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS / GRANULES	54099.430	K.G	9740493.61	196380.92 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	16635.740	K.G	924148.64	18632.03 US\$	Value & Qty
3	32064990	MASTERBATCH	831.790	K.G	247539.81	4990.72 US\$	Value & Qty
4	39092090	MELAMINE CYNURATE	9981.440	K.G	1014913.23	20461.96 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	1630.300	K.G	40431.50	815.15 US\$	Value & Qty
				Total	11,967,526.79	241,280.78	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 28/87-ALC1/2011 dated 12.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced Flame Retardant Nylon 6 Compound (AKULON K 222 KGV4)	1 kg	1. Nylon 6 chips/Granules	0.6699 kg
		2. Glass Fiber	0.2060 kg
		3. Relevant Colourant /Masterbatch	0.0103 kg
		4. Melamine Cynurate (Flame Retardant)	0.1236 kg
		5. Calcium Stearate (Mould Releasing Agent)	0.0202 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as

recommended above may be allowed for import.

45	Case No.: 2/45/87-ALC1/2011	Party Name:RIO CARE (INDIA) PRIVATE LIMITED.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00353/AM12/	RLA File :03/95/040/00878/AM12/	Lic.No/Date:0310678496 24.01.2012	Defer Date:21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

46	Case No.: 10/48/87-ALC1/2011	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00409/AM12/	RLA File :05/24/040/00289/AM12/	Lic.No/Date:0510315546 24.01.2012	Defer Date: 14.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

	Case No.:4/48/87-ALC1/2011		Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD		Meet No/Date:48/87-ALC1/2011 29.02.2012		Status: Approved	
	HQ File :01/87/050/00403/AM12/		RLA File :03/94/040/00934/AM12/		Lic.No/Date:0310678720 25.01.2012		Defer Date:	
	Application: Request is for adhoc norms for following:							
Sl.No.		ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39072090	62/0- Blended Polyol "Ecopuf B 1410 R"	24000.000	K.G	3151800.00	61800.00 US\$
				Total	3,151,800.00	61,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	1178.400	K.G	111948.00	2126.00 US\$	Value & Qty
2	29094100	Diethylene Glycol	1665.600	K.G	89942.00	1708.00 US\$	Value & Qty
3	29102000	Propylene Oxide	10612.800	K.G	1114344.00	21165.00 US\$	Value & Qty
4	29213090	Pentamethyldiethylenetriamine	52.800	K.G	20328.00	386.00 US\$	Value & Qty
5	29213090	Dimethylcyclohexylmine	158.400	K.G	30096.00	572.00 US\$	Value & Qty
6	34021110	Silicon Suractant	352.800	K.G	112896.00	2144.00 US\$	Value & Qty
7	38159000	Catalyst (Toyocat F-40)	31.200	K.G	17784.00	338.00 US\$	Value & Qty
8	38159000	Catalyst (Dabco TMR-2)	69.600	K.G	43152.00	820.00 US\$	Value & Qty
				Total	1,540,490.00	29,259.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 16.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexylamine	0.0066 kg
		6. Silicon Surfactant	0.0147 kg
		7. Catalyst (Toyocat F – 40)	0.0013 kg
		8. Catalyst (Dabco TMR 2)	0.0029 kg

48	Case No.:3/48/87-ALC1/2011	Party Name: COSMO FILMS LTD	Meet No/Date: 48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00402/AM12/	RLA File :03/94/040/00898/AM12/	Lic.No/Date: 0310678957 27.01.2012	Defer Date: 21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

49	Case No.:5/48/87-ALC1/2011	Party Name: BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date: 48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00404/AM12/	RLA File :07/24/040/00438/AM12/	Lic.No/Date: 0710086023 06.02.2012	Defer Date: 21.03.2012
	Decision: A copy of application was forwarded to D/o C&PC on 22.02.2012. Technical Representative of D/o C&PC informed that the export product falls under Rubber Product. Hence, a copy of application was handed over to Technical Representative of DIPP present in the Meeting.			

50	Case No.:6/48/87-ALC1/2011	Party Name: SRF LIMITED	Meet No/Date: 48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00405/AM12/	RLA File :04/24/040/00234/AM11/	Lic.No/Date: 0410133443 06.02.2012	Defer Date: 21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

51	Case No.:7/48/87-ALC1/2011	Party Name: SRF LIMITED	Meet No/Date: 48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00406/AM12/	RLA File :04/24/040/00030/AM12/	Lic.No/Date: 0410133444 06.02.2012	Defer Date: 21.03.2012

Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.

52	Case No.:8/48/87-ALC1/2011	Party Name:SRF LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00407/AM12/	RLA File :04/24/040/00031/AM12/	Lic.No/Date:0410133476 07.02.2012	Defer Date: 21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

53	Case No.:2/48/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00401/AM12/	RLA File :02/24/040/00207/AM12/	Lic.No/Date:0210173831 09.02.2012	Defer Date: 21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

54	Case No.:1/48/87-ALC1/2011	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00400/AM12/	RLA File :03/94/040/01035/AM12/	Lic.No/Date:0310682255 16.02.2012	Defer Date: 21.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 27.02.2012. Comments of D/o C&PC are awaited.			

55	Case No.:9/48/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:48/87-ALC1/2011 29.02.2012	Status: Deferred
	HQ File :01/87/050/00408/AM12/	RLA File :31/83/040/00229/AM12/	Lic.No/Date:3110053068 21.02.2012	Defer Date: 21.03.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Case considered out of Agenda in NC-7 Meeting No. 48/AM12 held on 29.02.2012:

Norms Committee – 7 considered the case of M/s KLJ Polymers & Chemicals Ltd., New Delhi approved earlier in its Meeting No. 46/AM12 held on 14.02.2012. The details of the case are as under:

Case No.	Hqrs. F. No.	RLA F. No.	Advance Licence No. and Date
13/39/87-ALC1/2011	01/87/050/00301/AM12	05/23/040/00223/AM12	0510303297 dt. 21.09.2011

2. Technical Representative of D/o C&PC informed the Committee that a typographical error has occurred on their part while preparing comments of the above mentioned case. The quantity of Import Item No. 2 “Synthetic Rubber (PBR/RB)” was wrongly mentioned as ‘0.865 kg’. The correct quantity of Import Item No. 2 is 0.0865 kg. The Committee after discussion decided to amend the quantity of Import Item No. 2 “Synthetic Rubber (PBR/RB)” to read as 0.0865 kg. All other export product and import items will remain same.

Meeting ended with thanks to Chair and all participants.
